

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-316
IB-2354/ND/2019

IN THE MATTER OF:

Noble Cooperative Bank Ltd

Vs

Jarvis Infratech Pvt Ltd

....Applicant

....Respondent

SECTION

u/s 7 IBC code 2016

Order delivered on 29.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Govind
For the Respondent : Mr. Abhigyan, Mr. Mohit

ORDER

Ld. Counsels for both the parties have put in appearance. Since the pleadings are complete, list the case for final hearing on **10.02.2020**.

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(K.K. VOHRA)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)